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THE SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS) REPEAL ACT, 2004

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NO. 28 OF 2004

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[24th December, 2004.]

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An Act to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.

BE it enacted by Parliament in the Fifty-fifth Year of the Republic of India as follows:-

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1.

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Short title.

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1. Short title.-This Act may be called the Special Tribunals (Supplementary Provisions) Repeal Act, 2004.

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2.

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Repeal of Act 26 of 1946.

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2. Repeal of Act 26 of 1946.-The Special Tribunals (Supplementary Provisions) Act, 1946 is hereby repealed.

T. K. VISWANATHAN,
Secy. to the Govt. of India.

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